

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3076

ANSWERED ON:15.03.2013

REQUIREMENT OF PETROLEUM PRODUCT

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the estimated reserves of petroleum along with the percentage of exploration undertaken so far in the country;
- (b) the total requirement and demand of various petroleum products in the country;
- (c) the percentage of total requirement/demand of petroleum products being met through indigenous sources and their import in the country, separately; and
- (d) the steps taken/proposed by the Government to reduce import ratio and augment production of petroleum products indigenously?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI PANABAACA LAKSHMI)

(a) As per a study done by ONGC in the year 1993, the hydrocarbon resources of 15 sedimentary basins out of a total of 26 sedimentary basins in India, is about 28 Billion Tonnes of oil and oil equivalent. Out of these, in-place reserves of about 9.84 Billion Tonnes (i.e. 35%) have been established as on 01.04.2012 due to exploration activities undertaken in onland and offshore areas of the country.

So far, out of a total of 3.14 Million Sq. Km of sedimentary area in the country, about 2.23 Million Sq. Km (i.e 71%) have been awarded for exploration under Nomination and Production Sharing Contract (PSC) regime.

(b) As per 12th Plan document the projected demand of petroleum products in the country for the year 2013-14 is as under:

Product Demand (in Million Metric Tonne)

LPG 18.36

MS 17.53

NAPHTHA/NGL 11.42

ATF 6.59

SKD 7.63

HSDO 68.65

LDO 0.40

LUBES 2.77

POLSHS 7.90

BITUMEN 5.54

PET COKE 7.51

OTHERS 6.13

Total (Petroleum 160.44

Products)

(c) 24.2% of the total consumption of 148 MMT of petroleum during the year 2011-12 was met through indigenous sources and the balance 75.8 % of the consumption was met through import of crude oil in the country.

(d) In order to reduce the import and augment the production of oil and gas in the country Government has taken the following steps:

(i) Offering of more unexplored areas for exploration through future New Exploration Licensing Policy (NELP)/ Open Acreage Licensing Policy (OALP) bidding rounds.

(ii) Exploring alternate energy sources such as Coal Bed Methane (CBM), Shale Gas/Oil and Gas Hydrates etc.

(iii) Acquiring oil and gas assets abroad by oil PSUs.

(iv) Sourcing gas through trans-national Turkmenistan –Afghanistan –Pakistan-India (TAPI) pipeline.